

II. Ministry of Rural Development (Department of Land Resources)

12. Implementation of Digital India Land Records Modernization Programme (DILRMP)

III. Ministry of Panchayati Raj

13. SVAMITVA (Survey of Villages Abadi and Mapping with Improved Technology in Village Areas Scheme)

14. Implementation of Rashtriya Gram Swaraj Abhiyan (RGSA)

15. Status of Digitization of Gram Panchayats

No. 7508

Committee Section (T&T)

Selection of subjects by the Standing Committee on Transport, Tourism and Culture

The Standing Committee on Transport, Tourism and Culture has selected the following subjects for examination during the year 2023-24:-

- (i) Operation and Maintenance of National Highways and Management of Toll Plazas;
- (ii) Review of Progress of e-Mobility Infrastructure and Growth of e-Vehicles;
- (iii) Encroachment on Right of Way (RoW) and Unauthorised Access on National Highways;
- (iv) Review of Implementation of UDAN Scheme and Advanced Landing Grounds;
- (v) New International Airports: Concerns of Economic Viability and Prospects;
- (vi) National Mission on Cultural Mapping and Roadmap, and welfare of local artistes;
- (vii) Status of Ship building, Ship Repair and Ship breaking industries in the Country;
- (viii) Improvement of Maritime Education and Training Facilities; and
- (ix) Examination of Draft National Tourism Policy.

No. 7509

Standing Committee on Labour, Textiles and Skill Development Branch

Selection of Subjects by the Standing Committee on Labour, Textiles and Skill Development (2023-24)

The Standing Committee on Labour, Textiles and Skill Development have selected the following subjects for examination during the year 2023-24:-

(I) MINISTRY OF LABOUR AND EMPLOYMENT

1. Implementation of the Labour Codes.
2. Working Conditions and Welfare Measures for Mine Workers, including Unauthorised Mines and assessment of working of Directorate General of Mines Safety (DGMS).
3. Contractual Appointments/Deployments and Implementation of Labour Laws concerning the welfare of Contract/Casual Workers in Government Organisations/Public Sector Undertakings/Public Sector Banks/Establishments.
4. Implementation of Welfare measures for Plantation Workers.
5. Functioning of the Employees Provident Fund Organisation (EPFO) with special reference to